

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 101
(IB)-922(PB)/2018

IN THE MATTER OF:

State Bank of India

Vs.

M/s. Advance Surfactants India Ltd.

....Applicant/petitioner

.... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 06.03.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Applicant/petitioner: Mr. Vipin Jai, Adv.

For the Respondent(s): Mr. Pankaj Seth, Advocate
Mr. Abhilash Attri, Advs.

ORDER

By Order of the Bench, the matter is listed on 03.04.2019.


(Nirmala Vincent)
Court Officer